

Orders of the Tribunal

Notes of the Registry

Defects removed.
For favour of
Registration please.

2-2-05

S.O. (5)
2/2/05

DR
denied

Reg'date

02-02-05

DR
2/2/05

For Admision -
copy served.

Ramn

7/3/05

Copy of order
dr. 9.3.05 hand
over to the
counsel for party

DR
7/3/05

DR
7/3/05

Order dated 9.3.05

Mr. K. B. Mohanty, Ld. Counsel for the applicant, by filing a Memo, seeks to withdraw the application and also seeks the liberty to approach the Tribunal if his grievances are not redressed by the Department.

Considering the submission made by the Ld. Counsel for the applicant, permission is granted to withdraw the O.A. with liberty to approach this Tribunal if the grievance is not redressed.

With the above this O.A. is disposed of.

DR
Vice-chairman